

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 4192
TO BE ANSWERED ON 28th MARCH, 2017
ENTITLEMENT FOR WOMEN UNDER NFSA

4192. SHRI C.N. JAYADEVAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the National Food Security Act states that at least Rs. 6000 shall be provided to all pregnant and lactating women for which the Government needs to launch a scheme;
- (b) if so, the time line by which the Government plans to make this entitlement available to all women in the country;
- (c) the budgetary allocation in the current year for this purpose; and
- (d) the estimated number of women who would be eligible for this entitlement and the coverage of women during the years 2015-16, 2016-17 and estimated coverage for 2017-18, State-wise?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) & (b): The National Food Security Act provides for maternity benefit of not less than Rs. 6000/- to every pregnant woman and lactating mother (PW&LM), except those in regular employment with the Central Government or State Government or Public Sector Undertaking or those in receipt of similar benefits under any law for the time being in force, as per the scheme of the Central Government. The Ministry of Women and Child Development is implementing a centrally sponsored scheme, namely, Maternity Benefit Programme (erstwhile Indira Gandhi Matritva Sahyog Yojana) since 2010 in 53 districts of the country on pilot basis. Under the scheme, maternity benefits of Rs.6,000/- per beneficiary is provided in two equal installments to PW&LM on fulfillment of certain conditions stipulated under the scheme.

The Government of India has approved pan-India implementation of the Maternity Benefit Programme to cover all the districts of the country. The programme envisages payment of Rs.6,000/- to all eligible PW&LM except those in regular employment with the Central Government or State Government or Public Sector Undertaking or those who are in receipt of similar benefits under any law for the time being in force.

(c) There is a budget provision of Rs.400.00 crore for implementation of the Programme during the financial year 2016-17.

(d) The estimated number of beneficiaries with the pan India implementation of the Maternity Benefit Programme is about 51.70 lakh beneficiaries. The beneficiary coverage, as reported by States/UTs, during 2015-16 and 2016-17 under the Programme is at Annexure.

ANNEXURE**ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE UNSTARRED QUESTION NO. 4192 DUE FOR ANSWER ON 28.03.2017 IN LOK SABHA**

Statement showing State/UT-wise details of beneficiaries covered, as reported by States/UTs, under the Maternity Benefit Programme [erstwhile Indira Gandhi Matritva Sahyog Yojana (IGMSY)] during the year 2015-16 and 2016-17

Sl. No.	States/UTs	2015-16	2016-17
1	Andhra Pradesh	6768	NR
2	Arunachal Pradesh	334	NR
3	Assam	NR	NR
4	Bihar	NR	19284
5	Chhattisgarh	NR	NR
6	Goa	3113	2171
7	Gujarat	27812	16508
8	Haryana	3843	2538
9	Himachal Pradesh	6126	5614
10	Jammu & Kashmir	6585	NR
11	Jharkhand	7576	NR
12	Karnataka	26933	NR
13	Kerala	12288	NR
14	Madhya Pradesh	51268	67076
15	Maharashtra	42752	NR
16	Manipur	NR	NR
17	Meghalaya	NR	NR
18	Mizoram	Nil	NR
19	Nagaland	NR	NR
20	Odisha	41699	23220
21	Punjab	NR	NR
22	Rajasthan	31037	27905
23	Sikkim	124	0
24	Tamil Nadu	43198	30242
25	Telangana	6409	8334
26	Tripura	2360	1914
27	Uttar Pradesh	0	NR
28	Uttarakhand	5213	NR
29	West Bengal	NR	NR
30	Delhi	9425	NR
31	Andaman & Nicobar Islands	1197	NR
32	Puducherry	NR	NR
33	Chandigarh	277	NR
34	Daman & Diu	414	NR
35	Dadra & Nagar Haveli	159	NR
36	Lakshadweep	NR	NR
Total		336910	207720

* NR – Not Reported.
